

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th of April, 2024

NO. HC.VII-100(Pt.-VIII)/2010/3759/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to participate in the programme(s) shown against his name, scheduled to be held at the National Judicial Academy, Bhopal:

Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officer	Ph. No.	Email.Id.
P-1408	18-05-2024 to 19-05-2024 Regular	Training of Trainers for State Judicial Academies	Shri Nasim Akhtar, Special Judge, NDPS, Assam (attached as Faculty, Judicial Academy, Assam)	9435361248	nasimakhtar.nagaon@gmail.com

The aforesaid Officer is directed to attend the training programme accordingly. Further, he is requested to submit a report after the completion of their respective programmes.

The nominated participant is also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/3760-69/A, Dated 19-04-2024
Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.

5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Nasim Akhtar, Special Judge, NDPS, Assam (attached as faculty, Judicial Academy, Assam).

The nominated participant is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participant who is attending the training programme for the first time is also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.


The nominated participant is requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participant.

The nominated participant is also requested to carry his officially allotted Laptop/tablets, etc. with him while attending the programme.

7. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).
8. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


14-04-2024
REGISTRAR(JUDICIAL)